

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****Suchna Bhawan, IIIrd Floor, Arera Hills****Date: 14th July, 2015****TIME: 10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 340 /2014	Mangal Chand Vs. State of Rajasthan	Dr. M.S. Kachhawa Adv.	
2.	Original Application No. 05/2015	Paryavaran Avam Manav Sanrakshan Samity Vs State of M.P. & 3 ors.	Mr. R.S.Verma, Adv. Mr. Anshuman Singh, Adv. Ms. Parul Bhadoria, Adv.	
3.	Appeal No. 10/2013 (M.A. No.607/14) (M.A. No.123/15) (M.A. No.306/15)	Bhagat Ram Sahu & Ors. Vs. Union of India & 5Ors.	Mr. Sudha Bhardwoj, Advocate Ms. Parul Bhadoria , Adv. for R-3 Mr. Purushaindra Kaura Adv. Mr. S.S. Chouhan Adv. For R-3,4 Mr. OM.S . Sheivastava Adv. For MOEF Mr. Dharamveer Sharma Adv. For R-5 Mr. V.K. Munshi Adv. R-5	
4.	Original Application No. 11/2015 (CZ)	Kishore Samrite Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv.	
5.	Original Application No. 341 /2014	Vijay Singh Vs. State of Rajasthan	Dr. M.S. Kachhawa Adv. Mr. Deepesh Joshi, Adv. Mr Sachin K. Verma, Adv. Mr. Rohit Sharma, Adv.	
6.	Original Application No. 02/2013	Nityanand Mishra Vs. State of M.P. & 5 Ors.	Mr. Nityanand Mishra, Adv. for Applicant Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv.for R-1,3,5 Mr. Shivendu Joshi, Adv. for R-2 Mr. Suman Mandal, Adv.& Mr. Sandeep Singh, Adv. for R-4 Mr. Deepesh Joshi, Adv. for R-6 Mr. Sambhav Sogani, Adv. for R-7 Mr. Ankit Saxena Adv. Mr. Shrey raj Saxena Adv. Mr. Ram Raj Mishra Adv. Mr. Shashank Pande, Adv.	
7.	Original Application No. 134/2014	Paryavaran Avam Manav Sanrakshan Samity Vs Union of India. & 11 ors.	Mr. R.S.Verma, Adv. Mr. Sandeep Singh Baghel For R-5&6 Mr. Om. Shankar Shrivastava, Adv.	

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